

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 2/2011 in WRIT PETITION (CIVIL) NO(s). 197 OF 2011

VIVEK DUDEJA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.
(With appln(s) for modification)

Respondent(s)

Date: 22/06/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(Vacation Bench)

For Applicant	Mr. Mariyarputham, Sr. Adv. Ms. Anitha Shenoy, Adv.
For Petitioner(s)	Ms. Indu Malhotra, Sr. Adv. Ms. Prerna Priyadarshini, Adv. Mr. Vikas Mehta, Adv. Mr. Balaji Srinivasan, Adv.
For Respondents State of Assam	Mr. Navnit Kumar, Adv. M/s. Corporate Law Group
State of Maharashtra	Mr. Dushyant Parashar, Adv. Ms. Asha Gopalan Nair, Adv.
For MCI	Mr. Amit Kumar Advocate, Adv. Mr. Ashish Kumar, Adv. Mr. Jawahar Narang, Adv.
State of W.B.	Mr. Tara Chandra Sharma, Adv. Ms. Neelam Sharma, Adv.
State of U.P.	Mr. Mukesh Verma, Adv. Mrs. Niranjana Singh, Adv. Mr. Ashok Bhan, Adv. Ms. Rekha Pandey, Adv. Mr. D.S. Mahra, Adv.

...2/-

-2-

UPON hearing counsel the Court made the following
O R D E R

List on 27th June, 2011.

[Madhu Bala]
Sr. PA

[Savita Sainani]
Court Master